

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA

STARRED QUESTION NO. *250
TO BE ANSWERED ON 10th MARCH 2026

PROJECTS APPROVED UNDER NLM-EDP

*250. SHRI MANI A:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of projects sanctioned, approved and operational under the National Livestock Mission – Entrepreneurship Development Programme (NLM-EDP) in Dharmapuri district of Tamil Nadu since the inception of the scheme including category-wise beneficiaries and activities supported;
- (b) whether the Government has assessed the outreach of NLM-EDP in Dharmapuri district, a predominantly agrarian and drought-prone region, where livestock-based livelihoods are critical for small and marginal farmers, if so, the details thereof;
- (c) whether constraints such as limited awareness, delayed subsidy release, credit linkage issues and veterinary infrastructure gaps have affected the implementation of programme in Dharmapuri district, if so, the details thereof;
- (d) the steps taken by the Government to strengthen convergence with banks, animal husbandry services and market linkages in Dharmapuri district; and
- (e) whether any specific measures are proposed by the Government to expand livestock entrepreneurship under NLM-EDP in Dharmapuri district and if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (e) A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY OF LOK SABHA STARRED QUESTION NO. 250 PART (a) TO (e) ON “PROJECTS APPROVED UNDER NLM-EDP” TO BE ANSWERED ON 10.03.2026

(a) The Department of Animal Husbandry & Dairying, Government of India is implementing the National Livestock Mission – Entrepreneurship Development Programme (NLM-EDP) from financial year 2021-22. Under this programme, 50% of the capital cost with ceiling of ₹50.00 lakh as capital subsidy is provided directly to the beneficiary. The beneficiary arranges the remaining cost of the project through bank loan (10% margin money is compulsory) or through own contributions. Till date in Dharmapuri district, 2 sheep and 2 goat projects (total 4 projects) have been approved. Total project cost approved is ₹161 lakh. Total capital subsidy approved is ₹72.31 lakh. All projects are approved to individual beneficiaries. Out of the four projects, one project is fully completed and received both installments of subsidy totaling ₹42.07 lakh. Two projects have received the first instalment of subsidy amounting to ₹9.15 lakh. One project has not received any subsidy as it is yet to fulfill the required criteria.

(b) The Central Government provides financial support to States for awareness creation, including seminars, publicity campaigns, and outreach programmes across India, including Dharmapuri district. Under the National Livestock Mission, ₹25 lakh has been released to the Tamil Nadu Government for statewide awareness and publicity during 2025-26. 22 livestock farmers have received skill development training in Dharmapuri district under the “Vetri Nichayam” initiative.

(c) The scheme is demand-driven and fully digitized. Applications are submitted online by beneficiaries and examined by the State Implementing Agency for viability and by banks for financial feasibility as per guidelines. The Department of Animal Husbandry and Dairying, Government of India accords approval on receipt of completed application through online portal from the State Implementing Agency. For this transparent process, there is no constraints such as limited awareness, delayed subsidy release, credit linkage issues or veterinary infrastructure gaps affecting implementation of the programme.

(d) The Department of Animal Husbandry & Dairying implements the National Livestock Mission – Entrepreneurship Development Programme (NLM-EDP) in the following manner:

- i. Applicant applies through online portal. State Government evaluates the application as per guidelines issued by the Department of Animal Husbandry and Dairying Department (DAHD), Government of India. Recommended application is forwarded to the bank for loan sanction.
- ii. Bank sanctions loan after examining the proposal as per norms of the bank. The application then comes to DAHD. DAHD examines the application and approves the project. The bank releases 25% of the sanctioned loan. Beneficiary starts the project, utilizes the disbursed loan amount and 10% margin money (25% of project cost in case of self-financed projects). State Government then carries out inspection and submits report. Department release the first instalment of subsidy provided documents found in order. Second instalment of subsidy is released after the project is completed and certified by the State.
- iii. Regular reviewing of the pending applications with the State Government and bank is carried out to strengthen the convergence with the bank and Animal Husbandry services. Central Level Banking Committee has been constituted under the Chairmanship of Secretary, DAHD for reviewing the pendency of the project proposal at the bankers’ level.
- iv. DAHD also hold interaction with the State Government to create market linkages.

(e) The scheme is demand-driven and uniformly applicable across the country.